

Gazette of India dated the 12th April, 1969, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [*Placed in Library. See No. LT—1167/69*].

STATEMENT SHOWING TOTAL INVESTMENTS OF THE LIFE BUSINESS OF THE LIFE INSURANCE CORPORATION OF INDIA

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : Sir, on behalf of Shri P. C. Sethi : I beg to lay on the Table a statement (Hindi and English versions) showing total investments of the life business of the Life Insurance Corporation of India as on the 31st March, 1968 in loans and debenture and shares in each of the first ten groups arranged in order of their assets, listed in the Monopolies Enquiry Commission's Report as well as the total investments of the Life Insurance Corporation of India in 75 groups mentioned in that Report. [*Placed in Library. See No. LT—1168/69*].

NOTIFICATIONS UNDER SECTION 3 OF THE ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table—

(1) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(i) G. S. R. 2181 (Hindi and English versions) published in Gazette of India dated the 12th December, 1968.

(ii) G. S. R. 449 (Hindi and English versions) published in Gazette of

India dated the 22nd February, 1969 making certain amendments to Notification No. G. S. R. 2181 dated the 12th December 1968.

(iii) G. S. R. 764 (Hindi and English versions) published in Gazette of India dated the 5th March, 1969.

(iv) G. S. R. 999 published in Gazette of India dated the 18th April, 1969.

(v) G. S. R. 1000 published in Gazette of India dated the 19th April, 1969.

(vi) The Assam Roller Mills Wheat Products (Price Control) Order, 1969, published in Notification No. G. S. R. 1035 in Gazette of India dated the 23rd April, 1969.

(vii) The Roller Mills Wheat Products (Price Control) Second Amendment Order, 1969, published in Notification No. G. S. R. 1036 in Gazette of India dated the 23rd April, 1969.

(viii) The Inter-Zonal wheat and Wheat Products (Movement Control) Amendment Order, 1969, published in Notification No. G. S. R. 1039 in Gazette of India, dated the 24th April, 1969.

(ix) The Cold Storage (Amendment) Order, 1969, published in Notification No. S. O. 1564 in Gazette of India dated the 26th April, 1969.

(2) A statement showing reasons for delay in laying the Notifications mentioned at (i) to (iii) of (1) above. [*Placed in Library. See No. LT—1161/69*]

STATEMENT SHOWING REASONS FOR DELAY IN LAYING THE REPORTS OF DEVELOPMENT COUNCIL FOR INORGANIC CHEMICAL AND HEAVY ELECTRICAL INDUSTRIES

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT